

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 129

COMP.APPL/ 468(CH)2020
COMP.APPL/ 73(CH)2021
COMP.APPL/ 73(CH)2021
COMP.APPL/ 140(CH)2021
COMP.APPL/304(CH)2020
COMP.APPL/34 (CH)2021
COMP.APPL/ 206(CH)2020
&
CP/63(CH)2020

IN THE MATTER OF:-

Charan Singh

...

Petitioner

Versus

Great Green Build India Pvt Ltd

...

Respondents

Under Section: Sec. 59 Sec. 241(1)Sec. 242(4)

Rule: 11 NCLT, Rules 2016

Order delivered on 12.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 23.08.2024.

Sd/-

Court Officer

July 12, 2024